NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

· W	CP/TCP/CSP/CSA/TCSP/TCSA/NO. 531 /(MAH)/2017			
	CORAM	:	Present:	SHRI B.S.V. PRAKASH KUMAR MEMBER (J)
				SHRI V. NALLASENAPATHY MEMBER (T)
	ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017			
	NAME O	F THE PARTIES:	M/s. Kalpataru	Ispat Put Ital VS ishna Steel
	SECTION OF THE COMPANIES ACT: OF THE Companies Act 1956/2013/I & BP Code 2016.			
	S. No.	NAME	DESIGNATIO	N SIGNATURE
	1	Siddhant Sangh vi	Advocati	Benglin
		. /		

Order CP 531/I&BP/NCLT/MB//MAH/2017

At request of the Petitioner Counsel, list this matter on 25.7.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)